

Clearance of the multi-state intensive **Mango** development project of Karnataka

1349. D.B. CHANDRE GOWDA: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Karnataka had sent a proposal for Multi-State Intensive Mango Development Project with the assistance of United Kingdom ;

(b) if so, since when the said proposal is pending with the Union Government ; and

(c) by when the same is likely to be cleared"?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (c) A project proposal on an intensive mango development was received from Karnataka in March, 1988. Proposals from other States have also been received. An integrated Multi-State Intensive Mango Development Project will be formulated for seeking external assistance.

Harrasment of security Guards in treatment of Contract Labour as Employees of the Hamdard education Society (Wakf)

1350. SHRI CHATURANAN MISHRA : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that Hamiard (Wakf) Education Society/ Hamdard (Wakf) institution is registered under the Contract Labour (Registration and Abolition) Act of 1970;

(b) whether Labour Officer has pointed out that security guards employed through unlicensed contrac-

tors should be treated as employees of the institution ;

(c) whether the dispute between the contract labour and the management has been referred to Industrial Tribunal on March 30, 1989;

(d) whether Government's attention has been drawn to a news item published in Patriot of 21st April, 1989 regarding harassment of security guards ; and

(e) if so, the details of the steps taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALAVIYA) : ((a) to (e) Information is being collected and will be laid on the Table of the House.

Lock-out in Factories in the country

1351. SHRI GURUDAS DAS GUPTA : Will the Minister of LABOUR be pleased to state :"

(a) the number of factories which are under lock-out in the country State-wise and the number of workers affected and the man-days lost during the last three years year-wise;

(b) the reasons for lock out ; and

(c) what steps are proposed to be taken to reopen the locked out units?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN : MALAVIYA): (a) and (h) Based on the latest available information a statement giving State-wise number of lockouts workers affected and mandays lost during